

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/11/2019

O.A./260/956/2013

MANOJ KUMAR PANDA

-V/S-

TELECOM REGULATORY AUTHORITY OF INDIA

ITEM NO: 44

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.S.B.JENA
MR.D.K.MALLICK

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondents present. It is seen that on the previous occasion on 18.9.2019 no one was present on behalf of the applicant. Earlier, the matter was considered by the Division Bench and vide order dated 18.9.2019, it was directed to be listed before the Single Bench,. Hence, the applicant appears to have lost his interest to pursue the matter, which is also quite old. Hence, the O.A. is dismissed for default and in non-prosecution on the part of the applicant. Copy of this order to the applicant by Post and to learned counsel for the respondents.</p>

(GOKUL CHANDRA PATI)
MEMBER (A)